NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/95/2017

NAME OF THE PETITIONER

: AMREX MARKETTING PVT LTD

NAME OF THE RESPONDENT

: SRISESAVA HOSPITALS PVT LTD & 4 ORS

UNDER SECTION

: 58/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 THRITAMBAT

TANKAN

2. A.G. SATHYA NARAYANA FOR RZ

[12.10.MYLSAMY).

3 N. Bhwaneshuwar

ORDER

Counsel for the Petitioner present. Counsel for R3 and R5 present. Counsel for the Petitioner is directed to issue notice to R2 and R4 and also to the Registered Office of the R1 Company. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)